NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1305/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Superways Enterprises Pvt. Ltd.

V/s

Topworth Steel & Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

(a) Zal TANdhyerijina
alv
Neerav 8 Merchant
Shreti Sardessai &
Shrey Sancheti
ill
Thakordas I
Madgarkai for Applicant
Madgarkai for Lorp
ajw Risholph Jaisani for Corp
pendon

Contd - 2/-

ORDER

CP No.1305/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.11.2017.

Sd/-V. NALLASENAPATHY Member(Technical)

Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)